ensure harmonious and quick implementation, it has been decided to adopt in the first phase the castes common to both the Mandal list as well as the State Lists.

The percentage of reservation for the Socially and Educationally Backward Classes (SEBCs) will be 27 per cent.

This reservation will be applicable to services under the Government of India and Public Undertakings with effect from 7-8-1990.

Amendment to the Inter-State Migrant Workers' Act

2689. SHRI SARADA MOHANTY: Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal under Government's consideration to amend the quantum of punishment provided under sections 24> 25 and 26 of the Inter-State Migrant Workers' Act, 1979;

(b) whether any such proposal received from the Government of Orissa, is still pending with Government; and

(c) if so, what action has been taken so far in the matter?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) No, Sir.

(b) and (c) The proposal received from the Government of Orissa as also from other Departments/Organisations have been considered and it has been felt not to proceed with the amendment of the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service), Act, 1979 for the time being.

Sale/Transfer of Nazal Land in Delhi

2690. SHRI TIRATH RAM AMLA: Will the Minister of URBAN DEVE LOPMENT be pleased t_0 state:

(a) whether any sale/transfer of Nazul land in Delhi by the lessee(s)/ sublessee (s) without the prior permission of the lessor has come to the notice of the lessor (DDA);

(b) whether any ex-lessee has sold/ transferrer any lease-hold property when the lease stood cancelled;

(c) whether the DDA declared the said sale/transfer illegal as the lease stood cancelled at the time of the sale/ transfer;

(d) whether the DDA later agreed to regularise the said sale/transfer subject to the purchasers/transferees agreeing to pay 50 per cent of the incremental value of the land at the present market value;

(e) whether the vendor(s) obtained prior permission of the lessor for such sale/transfer; if not, the reasons for which DDA agreed to regularise the said sale;

(f) whether the DDA worked out the current market value of the plot; if so, what is the market value and when was the market value conveyed to the purchasers/transferees; and

(g) by when and in what manner the DDA propose to take possession of such plot(s)?

THE MINISTER OF URBAN DEVE LOPMENT (SHRI MURASOLI MARAN): (a) to (g) The information $\$ bein_G collected and will be laid on fie Table of the Sabha.

Norms for inclusion of a community in the list of Scheduled Tribes

2691. SHRI RATNA BAHADUR RAI: Will the Minister of WELFARE be pleased to state:

(a) what arc the norms to be followed by a community for its inclusion in the list of scheduled tribes; ancl

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(b) what is the State-wise number of Scheduled Tribes in the country?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) The criteria followed for the inclusion of any community in t'he list of Scheduled Tribes is indications of primitive traits, distinctive culture, geographical isolation, shyness of contact with the community at large and backwardness.

(b) The information is given in the latest edition of Manual of Election Laws brought out by the Ministry of Law & Justice. Subsequent additions are as follows: —

(i) Inclusion of three communities in Meghalaya:

- 1. Boro Kacharis
- 2. Koch

Low MITTER STATE

3. Raba, Rava.

(ii) Declaration of 8 communities as Scheduled Tribes in the State of Jammu & Kashmir:: — Balti

Beda

3. Bot, Boto

4. Bropka, Dropka, Dard,

Shin. 5.. Changpa

G. Garra

1.

2.

- 7, Mon
- 8. Purigpa.

मध्य प्रदेश में रेलवे स्टेशन के लिए भवनों प्लेटफार्मों ग्रौर टर्मिनलों का निर्माण

2692. श्रीमती रतन कुमारी : इपा बरेंगे क्या रेल मंत्री यह बतानेकी कि: वर्तमान और द्याय। मी वर्षके प्रदेश में विभिन्न रेलवे दोरान मध्य स्टेशनों पर प्रस्तावित रेलवे स्टेशन भवनों, प्लेटफामों ग्रौर टर्मिनल भवनों निर्माण के बाबत व्यौरा क्या की 意?

रेल मंत्री (श्री जार्ज फर्नांडीज) : एक विवरण संजग्न है। (नीचे देखिए)

विवरण

मध्य प्रदेश में रेलवे स्टेशन की इमारतों ; प्लेटफार्मी ब्रौर टर्मिनलों के निर्माण के संबंध में विवरण-

'क' चालू काम					1.11 A.
				(स्रांकड़े लाख रुपयों में)	
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